

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 13(ND)/2016
CA NO.

CORAM:

PRESENT : CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.05.2017



NAME OF THE COMPANY:

Sh. Rajeev Behl

Vs.

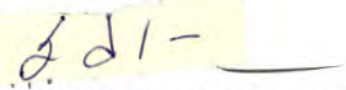
M/s. S. S. Con-Build Pvt. Ltd. & Ors.

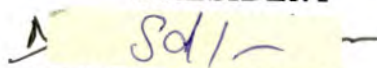
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of
the Companies Act 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	R.K. Gupta	Partner ^{Advocate}	Partner	
2.	MS. SUNETA SHARMA	ADVOCATE	} RESP.	
3.	MR. DIGGAJ PATHAK	ADVOCATE		

ORDER

For Order, see C.P. No. 28(ND)/2016.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER(TECHNICAL)